

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE ASHOK MENON

DATE OF APPOINTMENT : 30.11.2017

DECLARED ASSETS

ASSETS OF THE JUDGE

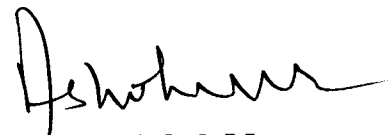
IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB (Rs.)	Gold & Silver (Weight)	Vehicle s (Nos.)	Shares, Mutual Funds & others if any
8 acres	Family house and out house (At Thiruvilwamala, Thrissur District)	FD : Rs.2,01,622/- SB : Rs.6,67,252/- (SB including Rs.58,964/- in the joint account with wife - Asha Ashok Menon)	Gold - 1 sovereign	One (2004 model Hyundai Accent GTX)	<u>Shares/Bonds/Mutual Fund etc :</u> Rs.1,77,500/- <u>Policies :</u> Rs.12,60,000/- <u>PF :</u> Rs.36,66,045/-
-	996 sq. feet apartment (At Ernakulam District)				

LIABILITIES

N I L

Note:- Further details available with the Hon'ble Chief Justice

Date : 19.02.2018



**Justice Ashok Menon
High Court of Kerala,
Ernakulam, Pin - 682 031.**

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE ASHOK MENON

NAME OF THE SPOUSE : ASHA ASHOK MENON

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	One apartment at Noida, U.P. (Jointly held with son Atul)	FD : Rs.7,80,476/- (in the joint name of mother Leela S.Unni) SB : Rs.5,23,056/- (SB including Rs.58,964/- in the joint account with Justice Ashok Menon and Rs.1,87,144/- in the joint account with mother Leela S.Unni)	Gold - 45 sovereigns	Nil	Rs.10 lakhs (ICICI Prudential Policy)

LIABILITIES

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Note:- Further details available with the Hon'ble Chief Justice

Date : 19.02.2018



**Justice Ashok Menon
High Court of Kerala,
Ernakulam, Pin - 682 031.**